

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/169(CHE)/2023
NAME OF THE PETITIONER(S) : Smartpaddle Technology Pvt Ltd
NAME OF THE RESPONDENTS : K G Denim Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Raj Jhabakh for the Petitioner.

Ld. Counsel Shri. B Dhanaraj for the Respondent.

Ld. Counsel for the Respondent submits that yesterday Rs. 90,00,000/- have been transferred to the account of the Petitioner.

As submitted by the Ld. Counsel for the Petitioner, still an amount of about Rs. 1.80 Crore is payable by the Respondent.

Ld. Counsel for the Respondent seeks and is granted time as to issue the post dated cheques for the balance sum.

At request, list the petition for hearing on **05.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)